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[Sh. R. K. Dhawan] gets scuttled. Can the Government five any instance where such a Sling has happened in the past ? Has Mr. Ajeya Singh, who has asked under various provisions of the FERA to submit the information to Enforcement the Directorate, submitted the so far or not and if not, what action is being taken or contemplated against him? If an ordinary citizen does not reply, they immediately go to the court. Here is the Prime Minister's son, who has asked in writing and he promised in writing that he will furnish the information, and till today he has not furnished the information. Why did'nt he submit the information ? So all this done to politically has been denigrate me, to assassinate my character and I will withstand it because I am innocent and I will prove. (Interruptions).

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh'**

 $\begin{array}{cccc} THE & DEPUTY & CHAIRMAN: \\ It & will & not & go & on & record. & When & I \\ have not permitted you... (Interruption) \end{array}$

SHRISUBRAMANIANSWAMY:

THE DEPUTY CHAIRMAN:

Doesn't matter. You might say anything but it is not going on record. I have not permitted you. I am not permitting any assocation. So take your seat respectfully. Without my permission, it will not go on record.

Need to bring uniformity in power supply to urban and rural areas

श्री शिवश्रसाद चन्पुरिया (मध्यप्रदेश): उपसभापित महोदया, मध्य प्रदेश में विद्युत की कमी के सम्बन्ध में निवेदन करना चाहता हूं कि मध्य प्रदेश के प्रामीण अत में तीन-तीन, चार-चार दिन तक विद्युत नहीं आती जिससे किसान अपनी

फसल के लिए सिनाई नहीं कर सकते। विद्युत की वजह से पेयजल की पूर्ति नहीं हो पाती। लोगों को पीने का पानी नहीं मिल पाता और छातों की शिक्षा में भी बहा पड़ती हैं और कृषि उत्पादन में भी बहुत बड़ी बधा उत्पन्न होती है। में शासन का ध्यान इस महत्ति अवश्यकता की ग्रोर आक्षित करता हूँ कि विद्युत पूर्ति मध्य प्रदेश में स्नियोजित ढेंग से की जाए और प्रामीण तथा शहरी क्षेत्रों में कोई सतभेद न किया जाए।

SHRI AJIT P. K. JOGI
(Madhya Pradesh): Madam, I am
associating myself with what he
said.

THE DEPUTY CHAIRMAN: Yes. But do not make any speech.

Rise in Smuggling Activities in Goa

SHRI JOHN F. FERNANDES (Goa): Madam, of late, the seacoast along Goa has become a smugglers' paradise. Smugglers' reessels, right from Daman to Karwar, are heading towards Goa.

This year, on January 30, the Goa police seized sumuggled silver worth Rs. 1. 78 crores. Again, on February 12, the Customs seized silver worth Rs. 1. 65 crores. In both the cases, the seized silver was only part of the smuggled booty.

During the month of March, I had requested the Finance Minister, through this august House, to provide some speed-boats to the Goa Customs., I was informed by the hon. Minister that the Goa Customs are in possession of speedboats. But subsequently, my enquiries revealed that the only speedboat which was in the possesion of the Goa Customs was taken over by the Bombay Customs. Subsequently, Madam, on April 19., the local fisherman, with the help of police, seized more silver worth Rs. 2. 27 crores. That vessel had sailed from Shariah to Daman and finding both Daman and Bombay hot owing to surveillance, had landsd in Goa.

^{*1} ot "recorded.